

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT JAMMU**

ORDER

No: 19 of 2022/RG

Dated: 14.01.2022

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby ordered:-

District Judges:

1. Shri Sanjeev Gupta, Spl. Judge Anti Corruption (CBI) Cases, Jammu is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar General, High Court of J&K and Ladakh vice Shri Jawad Ahmed.
2. Shri Ramesh Kumar Wattal, Chairman, Sales Tax Appellate Tribunal is transferred and posted as Spl. Judge, Anti Corruption (CBI Cases), Jammu vice Shri Sanjeev Gupta.
3. Shri Kishore Kumar, Additional District & Sessions Judge, Jammu is transferred and posted as Principal District & Sessions Judge, Jammu against the available vacancy.
4. Mrs. Jeema Bashir, P.O. Fast Track Court, POCSO Cases, Srinagar is transferred and her services are placed at the disposal of Hon'ble the Chief Justice for her appointment as Registrar Inspection, Srinagar against the available vacancy.
5. Shri Jawad Ahmed, Registrar General, High Court of J&K and Ladakh is transferred and posted as Principal District & Sessions Judge, Srinagar against the available vacancy.
6. Shri Aijaz Ahmed Khan, Additional District & Sessions Judge, Sopore is transferred and posted as Principal District & Sessions Judge, Kargil vice Shri Mohammad Rafiq Chak.
7. Shri Deepak Sethi, Principal District & Sessions Judge, Leh is transferred and posted as Additional District & Sessions Judge, Jammu vice Shri Kishore Kumar.
8. Shri Sunil Sangra, Additional District & Sessions Judge, Budgam is transferred and posted as Additional District & Sessions Judge, Sopore vice Shri Aijaz Ahmed Khan.
9. Shri Mohammad Rafiq Chak, Principal & Sessions Judge, Kargil is transferred and posted as Chairman, J&K Sales Tax Appellate Tribunal on deputation vice Shri Ramesh Kumar Wattal.
10. Shri Om Parkash Bhagat, Additional District & Sessions Judge, Baramulla is transferred and posted as Principal District & Sessions Judge, Leh vice Shri Deepak Sethi.



Civil Judges (Senior Division)/Sub Judges:

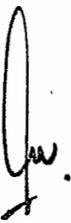
1. Shri Vinod Kumar, Special Mobile Magistrate (T), Jammu is transferred and posted as Sub Judge, Leave Reserve, High Court Wing Jammu vice Ms. Sudesh Sharma.
2. Ms. Sudesh Sharma, Sub Judge, Leave Reserve, High Court Wing Jammu is transferred and posted as Chief Judicial Magistrate, Reasi vice Shri Adnan Syed.
3. Shri Adnan Syed, Chief Judicial Magistrate, Reasi is transferred and posted as Special Mobile Magistrate (T), Jammu vice Shri Vinod Kumar.

Civil Judges (Junior Division)/Munsiffs:

1. Shri Iqbal Rafiq Vakil, Munsiff, Tangmarg is transferred and posted as Munsiff, Tangdhar vice Shri Mohammad Waseem Mirza.
2. Ms. Madhu, Munsiff/Additional Spl. Mobile Magistrate, Samba is transferred and posted as Munsiff, Majalta vice Ms. Priyanka Mahajan.
3. Shri Zahoor Ahmed Ganai, Munsiff, Sumbal is transferred and posted as Munsiff, Baramulla vice Shri Mir Sayeem Qayoom.
4. Ms. Lubna Sultan, Munsiff, Shopian is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate, Pantha chowk, vice Ms. Massarat Jabeen.
5. Shri Jeewan Kumar, 2nd Additional Munsiff, Jammu is transferred and posted as Munsiff, Basholi vice Ms. Shama Sharma.
6. Mr. Mir Sayeem Qayoom, Munsiff, Baramulla is transferred and posted as Munsiff, Shopian vice Ms. Lubna Sultan.
7. Ms. Aarti Devi, Munsiff, Billawar is transferred and posted as Munsiff, Reasi against the available vacancy.
8. Mr. Tabraiz Ahmed, 1st Addl. Munsiff, Srinagar is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate, Surankote vice Mr. Shafiq Ahmed Malik.
9. Mr. Shafiq Ahmed Malik, Munsiff/Additional Spl. Mobile Magistrate, Surankote is transferred and posted as 1st Addl. Munsiff, Srinagar vice Mr. Tabraiz Ahmed.
10. Ms. Rajni Bhagat, 3rd Addl. Munsiff, Jammu is transferred and posted as Munsiff, Mahanpur vice Ms. Maleeka Sharma.



11. Ms. Shabnam Sheikh, Forest Magistrate, Jammu is transferred and posted as Munsiff, Billawar vice Ms. Aarti Devi.
12. Ms. Kamiya Singh Andotra, Munsiff, Udhampur is transferred and posted as Munsiff, Kalakote vice Ms. Meera Bangotra.
13. Mr. Rifaqat Hussain, Munsiff, Kupwara is transferred and posted as Munsiff, Thanamandi against the available vacancy.
14. Mr. Easar-ul-Nabi, Munsiff, Dangiwachha is transferred and posted as Munsiff, Tangmarg vice Mr. Iqbal Rafiq Wakil.
15. Ms. Amandeep Kour, Munsiff, Chenani, is transferred and posted as Forest Magistrate, Jammu vice Ms. Shabnam Sheikh.
16. Ms. Shama Sharma, Munsiff, Basholi is transferred and posted as 2nd Addl. Munsiff, Jammu vice Mr. Jeewan Sharma.
17. Ms. Priyanka Mahajan, Munsiff, Majalta is transferred and posted as Munsiff, Chenani vice Ms. Amandeep Kour.
18. Ms. Massarat Jabeen, Munsiff/Additional Mobile Magistrate, Pantha Chowk is transferred and posted as Munsiff, Sumbal vice Mr. Zahoor Ahmed Ganai.
19. Ms. Maleeka Sharma, Munsiff, Mahanpur is transferred and posted as Munsiff, Udhampur vice Ms. Kamiya Singh Andotra.
20. Ms. Ananta Raina, Munsiff, Bishnah is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate, Samba vice Ms. Madhu.
21. Mr. Altaf Ahmed Mir, Munsiff, Tral is transferred and posted as Munsiff, Kupwara vice Mr. Rifaqat Hussain.
22. Ms. Meera Bangotra, Munsiff, Kalakote is transferred and posted as 3rd Addl. Munsiff, Jammu vice Ms. Rajni Bhagat.
23. Ms. Asma Chowdhary, Munsiff/Additional Spl. Mobile Magistrate, Reasi is transferred and posted as Munsiff, Bishnah vice Ms. Ananta Raina.
24. Mr. Rohit Sharma, Munsiff, Gool is transferred and posted as Munsiff/Additional Spl. Mobile Magistrate, Billawar against the available vacancy.
25. Ms. Cheena Sumbria, Additional Mobile Magistrate, Thanamandi is transferred and posted as Munsiff, Kathua against the available vacancy.
26. Mr. Altaf Ahmad Mir-II, Munsiff, D.H. Pora is transferred and posted as Munsiff, Tral vice Mr. Altaf Ahmad Mir.



27. Mr. Mohd. Waseem Mirza, Munsiff, Tangdhar is transferred and posted as Munsiff, Ganderbal against the available vacancy.
28. Mr. Mudassir Bashir, under training (awaiting posting order) is posted as Munsiff, D.H. Pora vice Mr. Altaf Ahmad Mir-II.

The charge of the vacant Court mentioned under Column (ii) below is assigned to the Court shown against each under Column (iii) in the table below:-

S.No. (i)	Name of the Court (ii)	Charge held by (iii)
1.	P.O. Fast Track Court, POCSO, Srinagar	Principal District & Sessions Judge, Srinagar
2.	Additional District & Sessions Judge, Baramulla	Principal District & Sessions Judge, Baramulla
3.	P.O. Fast Track Court, POCSO, Budgam	Principal District & Sessions Judge, Budgam
4.	Munsiff, Dangiwacha	District Mobile Magistrate (T), Sopore
5.	Additional Spl. Mobile Magistrate, Thanamandi	Munsiff, Thanamandi

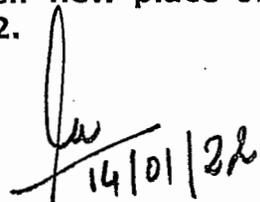
Note (i) The Officer sent on deputation shall report to the Registrar Judicial, High Court of J&K and Ladakh, Jammu till his deputation order is received from the Government.

Note (ii) The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgments/orders are pronounced in such matters before moving.

Note (iii) The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer.

Note (iv) The transferee Officers shall join their new place of posting latest by 25th of January, 2022.

By Order.


(Shahzad Azeem)
Registrar Vigilance

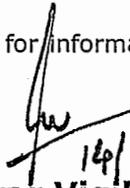
No: 447-98/RG/GS

Dated: 14.01.2022

Copy of above forwarded to the:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.

3. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, UTs of J&K and Ladakh,
4. Director, J&K Judicial Academy, Jammu,
5. Member Secretary, J&K Legal Services Authority, Jammu
6. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
8. All Principal District & Sessions Judges of UTs of J&K and Ladakh.
9. Concerned Judicial Officers, _____
..... for information and necessary action.
10. CPC-eCourts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the High Court.
11. Director Finance, High Court of J&K and Ladakh, Jammu.
12. Account Officers of both the wings of the High Court.
13. In-charge Statistical, High Court of J&K Main Wing, Srinagar,
..... for information and necessary action.
14. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
15. Office file.


14/01/2020.
Registrar Vigilance